

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2170  
ANSWERED ON:01.12.2000  
REVIVAL OF SUGAR MILLS  
MADHAVRAO SCINDIA;RENUKA CHOWDHURY

**Will the Minister of FINANCE be pleased to state:**

(a) the number and details of the sugar mills in respect of whom the matter for revival and reconstruction has been referred to the Bureau of Industrial Finance and Reconstruction (BIFR) since the Bureau was constituted. State-wise; and

(b) the number and details of mills since closed down and those taken up for revival and restoration, State-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL) :

(a) and (b) According to Board for Industrial and Financial Reconstruction (BIFR) . 43 cases of sick sugar mills are registered with the Board under the provision of Sick industrial Companies (Special Provisions) Act, 1985 as on 30th September, 2000. The break up of these 43 cases alongwith their status is as under:

Status	No.of Cases
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Cases Dismissed as non-Maintainable	13
Recommended for winding up to High Court under Section 20 (1)	6
Declared no longer sick	7
Rehabilitation Scheme Sanctioned	5
Pending with BIFR at different stages of Enquiry	12
Total Cases	43

State-wise details of companies with status whether under enquiry, scheme sanctioned, company declared no longer sick, recommended for winding up or reference dismissed as non-maintainable are given in enclosed Statement.